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W.P(C)No. 354 OF 2002
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
ITEM No.MMA Court No.7 SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (C) NO.354 OF 2002@@
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Syed T.A. Naqshbandi & Ors. Petitioner (s)

VERSUS

State of Jammu & Kashmir & Ors. Respondent (s)

Date : 31/03/2003 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE D.M.DHARMADHIKARI

For Petitioner(s) Mr. P.H. Parekh,Adv.
for M/s. P.H. Parekh & Co.,Advs.

For Respondent (s) Mr. Anis Suhrawardy,Adv.

Upon being mentioned, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2

The matter is adjourned for two weeks.

.SP1

(Neena Verma)
Court Master

(S. Malkani)
Assistant Registrar

Note : This matter is shown in the Daily List for
April 01,2003 in Court No. 7, as Item No.103.